

§ ITEM NO.44

COURT NO.5

SECTION XVI

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

CONMT.PET.(C) No. 367-369/2016 In SLP(C) No. 22304-22306/2015 In
SLP(C) No. 22304-22306/2015

CHANDRA GUPTA KUMAR AND ORS. ETC. ETC.

Petitioner(s)

VERSUS

ANJANI KUMAR SINGH, CHIEF SECRETARY
STATE OF BIHAR AND ORS. ETC. ETC.

Respondent(s)

(with office report)

Date : 11/07/2016 These petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE J. CHELAMESWAR
HON'BLE MR. JUSTICE ABHAY MANOHAR SAPRE

For Petitioner(s)

Mr. Dhruv Mehta, Sr. Adv.
Mr. Anurag Pandey, Adv.
Ms. Reena Pandey, Adv.
Ms. Milanta Dave, Adv.

For Respondent(s)

Mr. Nagendra Rai, Sr. Adv.
Mr. gopal Singh, Adv.
Mr. Shreyas Jain, Adv.

Mr. Arun K. sinha, Adv.
Mr. Rakesh Singh, Adv.

UPON hearing the counsel the Court made the following
O R D E R

List on 18th July, 2016.

[O.P. SHARMA]
AR-cum-PS

[RAJINDER KAUR]
COURT MASTER

Signature Not Verified

Digitally signed by OM
PARKASH SHARMA
Date: 2016.07.11
17:05:59 IST
Reason: